



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

TA No. 62/4933/2020

Tuesday, this the 18th day of November, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)

Mudassir Ahmad Kakroo S/o Ghulam Hassan Kakroo, R/o Khawaja Sahib Baramulla. Age about 33 years.

.....Applicant

(Advocate: Mr. MA Wani)

Versus

1. Commissioner Secretary to Govt. Power Development Department, Civil Secretariat, Srinagar/Jammu.
2. Development Commissioner Power Jammu & Kashmir.
3. Chief Engineer, EM&RE Wing, Kashmir.
4. Superintending Engineer EM&RE Circle II, Srinagar.
5. Executive Engineer, EM & R ED-II, Raj Bagh, Srinagar.
6. Assistant Executive Engineer, Electric Sub Division Hazuri Bagh, Srinagar.

.....Respondents

(Advocate: Mr. Amit Gupta, Id. AAG)

O R D E R**Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

1. Learned counsel for the applicant submits that he has no instructions in the case and his client has not contacted. Apparent, it seems that applicant has lost interest in prosecuting the case.
2. Accordingly, in view of the submission of the learned counsel for the applicant, the OA is dismissed for want of prosecution. No costs.

(Mohd. Jamshed)
Member (A)

(Rakesh Sagar Jain)
Member (J)

Manish/-